

Performance of NREGA

2217. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether according to a Planning Commission report, the performance of NREGA remains patchy despite making a significant overall impact;

(b) if so, the details thereof;

(c) whether the mid-term appraisal of the various rural development schemes has found that majority of the States were under performer and very few percentage of households could get 100 days of work; and

(d) if so, the steps Planning Commission propose to take/guide the Rural Development Ministry/State Governments to perform effectively?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) :

(a) to (d) The tour of some of the Advisers in the Planning Commission who had visited various States, in the recent past, have pointed out that the performance of various flagship schemes such as MGNREGA could have been better. However, there is no specific Planning Commission report which states that the performance of MGNREGA has been patchy. The Mid-Term Appraisal (MTA) of the Eleventh Five Year Plan, including appraisal of various Rural Development Schemes was discussed in the Full Planning Commission meeting held on 23.03.2010. The draft for the Mid-Term Appraisal is being finalized for the meeting of National Development Council (NDC). Any recommendation of MTA would be available only after its approval by the NDC.

Data regarding poverty and poor people

†2218. SHRI PRABHAT JHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that various reports having different data have surfaced regarding poverty and poor people in the country and as a result of that a state of confusion has been created;

(b) if so, the details thereof;

(c) if not, the details thereof; and

(d) the details of methods adopted by Government to understand and evaluate the poverty in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY) :

(a) to (d) The Planning Commission has been estimating poverty in the country since 1997 on the basis of the methodology contained in the Report of the Expert Group on Estimation of Number and Proportion of Poor (Lakdawala Committee). The Poverty Line was defined as per capita consumption level of Rs. 49.09 per capita per month in rural areas and Rs. 56.64 per capita per month in urban areas at 1973-74 prices at national level which correspond to a basket of goods and services anchored on a norm of per capita daily calorie requirement of 2400 kcal in

†Original notice of the question was received in Hindi.